

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
RAJYA SABHA
STARRED QUESTION NO- *296
ANSWERED ON 28/03/2023

IMPLEMENTATION OF SHIP-BUILDING FINANCIAL ASSISTANCE POLICY

*296. SMT. JEBI MATHER HISHAM:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the details of spending so far made to encourage domestic ship-building out of the ₹ 4,000 Crore Ship-building Financial Assistance Policy (FAP) over the last three years;
- (b) whether any specific period has been stipulated to implement this policy, if so, the details thereof;
- (c) the criteria for availing financial assistance out of FAP, the details thereof; and
- (d) whether Government will provide the details of the shipyards that have already availed of the financial assistance as per this scheme, if so, the details of shipyards, Government- private sector-wise?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. *296 ANSWERED ON 28TH MARCH, 2023 RAISED BY SMT. JEBI MATHER HISHAM REGARDING “IMPLEMENTATION OF SHIP- BUILDING FINANCIAL ASSISTANCE POLICY”

(a) Details of spending so far made to encourage domestic ship-building, out of the Budgetary support of Rs. 4,000 Crore under Ship-building Financial Assistance Policy, during the last three years, is as under:

Sl No.	Financial Year	Amount released(inRs. crore)
1	2020-2021	58.03
2	2021-2022	64.62
3	2022-2023(upto 24.03.2023)	58.04

(b)&(c) Guidelines of Ship Building Financial Assistance Policy are available in public domain, on the website of this Ministry:

<https://shipmin.gov.in/sites/default/files/Amendedguidelineswithforwardingletter.pdf>

Grant of financial assistance to Indian Shipyards is applicable for shipbuilding contracts signed between April 1, 2016 and March 31, 2026(including these dates). The Ship Building Financial Assistance Policy guidelines stipulate timelines for submission and processing of financial assistance application. The Ship Building Financial Assistance Policy guidelines stipulate the eligibility requirement and documentary evidence to be submitted along with application.

(d) Till now, twenty-eight Shipyards across various States have registered under the scheme. Nine shipyards have utilized the benefits of the scheme and built and delivered 80 vessels to the buyers for which financial assistance of Rs. 241 Crore has been approved.

The list of shipyards, state-wise for which the financial assistance is approved, is as under:

Sl No.	Name of Shipyard	Number of vessels	Government/ Private	Amount Approved.
1	Sembmarine Kakinada Limited, Kakinada, Andra Pradesh	2	Private	₹11,23,80,000
2	Mandovi Drydocks, Goa	26	Private	₹42,50,71,139
3	Vijai Marine Services, Goa	8	Private	₹12,60,92,793
4	Chowgule And Company Pvt. Ltd. Goa	7	Private	₹55,13,62,157
5	Dempo Shipbuilding And Engineering Private Limited, Goa	1	Private	₹3,98,36,080
6	Shoft Shipyard, Bharuch, Gujarat	15	Private	₹19,13,93,485
7	Cochin Shipyard Limited, Cochin, Kerala	11	Government	₹68,83,27,991
8	Titagarh Wagons, West Bengal	2	Private	₹18,29,64,000
9	A C Roy And Company, Kolkata, West Bengal	8	Private	₹9,76,19,321
